



Jud. Br.

HIGH COURT OF DELHI: NEW DELHI

No. 17 /D-2/Gaz.IA/DHC/2024

Dated, the 04th March, 2024

NOTIFICATION

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to appoint the following members of Delhi Higher Judicial Service as Sessions Judge within the limits of respective Sessions Division of Delhi, as mentioned against their names, with effect from the date(s) they take over:-

S. No.	Name of the Officer (Mr./Ms.)	Sessions Division
1.	Sanjay Garg - I	Central
2.	Vimal Kumar Yadav	New Delhi
3.	Virender Kumar Bansal	North - West
4.	Sarita Birbal	North - East

BY ORDER OF THE COURT

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

1565-1598


Endst. No. /D-2/Gaz.IA/DHC/2024

04th
Dated, the March, 2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.

12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, N.Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.


 (Raj Kumar Rawat)
 Joint Registrar (Gaz.-1A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI


No. 16957 - 16967 /Power/Gaz/2024

Dated 12 MAR 2024

Sub:-Notification

Copy forwarded for information & necessary action to :

1. The Branch In-Charge, Admn.(I,II&III), General Branch, Filing Branch, (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
2. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.


(RAVINDER BEDI)
 District Judge (Commercial Court)
 Officer In-Charge Judicial Branch, (Central)
For Principal District & Sessions Judge (HQs)
 Delhi